

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

MA 363 of 2002  
MA 364 of 2002  
(OA 57 of 1996)

Present : Hon'ble Mr. S. Biswas, Administrative Member  
Hon'ble Mr. A. Sathath Khan, Judicial Member

Gobinda Lal Sarkar

-V3-

M/o Defence

For the Applicant : Mr. S.K. Dutta, Counsel  
Mr. U.Roy Misra, Counsel

For the Respondents: Mr. M.S. Banerjee, Counsel

Date of Order : 09-01-2003

O R D E R

MR. A. SATHATH KHAN, JM

MA 363 of 2002 has been filed for substitution and MA 364 of 2002 for condonation of delay in applying for substitution. It is stated that the applicant No.3 died on 25-5-2002 and the present applicant is the widow of the said applicant. Under the circumstances, MA 364 of 2002 for delay in filing the application for substitution is condoned and MA 363 of 2002 for substitution of the present applicant in the place of third applicant is allowed. The O.A. will appear for hearing on 7-4-2003.

Member (J)

Member (A)

DKN